

Dt. 23.01.06

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

Sri R. Verma for the applicant. Sri S. Singh
for official respondents. Sri V.K. Singh for
private respondent No. 3.

Learned counsel for private respondent
No. 3 submits that the applicant has given
his consent for absorption of the respondent
No. 3 for the post of S.O. in D.R.A.T at
Allahabad, therefore, this OA has become
infructuous. He has also submitted
that the OA No. 739/05 filed by Sri S.D. Rai,
private respondent No. 3 has been dismissed
as having become infructuous by a
separate order dt. 23.01.06.

In view of the statement made by
the counsel for respondents No. 3, the OA
is dismissed as having become
infructuous.

[Signature]
A.M.

[Signature]
J.M.

[Signature]